

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5192
ANSWERED ON:24.04.2015
NATIONAL POLICY FOR CHILDREN
Jena Shri Rabindra Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented National Policy for Children,2013 across the country;
- (b) if so, the details and the salient features thereof;
- (c) the targets set and achievements made under the said policy so far;
- (d) the mechanism put in place by the Government to monitor the progress of the implementation of the said policy;
- (e) whether the Government has constituted/ proposes to constitute any task force to monitor the progress of the said policy in the country, if so, the details thereof along with the main recommendations made by the said task force; and
- (f) the other steps taken/being taken by the Government for effective implementation of the said policy across the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (f): The Government has adopted a new National Policy for Children, 2013 on 26th April, 2013. The Policy recognises every person below the age of eighteen years as a child and covers all children within the territory and jurisdiction of the country. It recognizes that a multisectoral and multidimensional approach is necessary to secure the rights of children. The Policy has identified four key priority areas: survival, health and nutrition; education and development; protection and participation, for focused attention. As children's needs are multi- sectoral, interconnected and require collective action, the Policy calls for purposeful convergence and coordination across different sectors and levels of governance.

Based on the new National Policy for Children, 2013 adopted on 26th April, 2013, the Ministry developed a Draft National Plan of Action for Children (NPAC). The Plan of Action has been drafted keeping in view the existing schemes/programmes of various ministries. The purpose is to track and monitor the progress of what is already being done for children across Ministries and sectors. The draft NPAC was circulated to all the key Ministries/Departments working for children, Institutions and all the State Governments and UT Administrations for comments and suggestions. The comments from all concerned have since been received. The draft NPAC is to be revised according to comments received from various Ministries/Departments and the National Coordination and Action Group (NCAG) for Children to monitor the Progress of the implementation of the Policy is to be formed.